

Outbreak of Foot and Mouth Disease

1755 DR. CHANDAN MITRA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether thousands of cattle, especially milch cattle, are dying due to suspected outbreak of dreaded " Foot and Mouth" disease and the viral infection has taken an epidemic proportion across the country, especially in Southern India;

(b) if so, the number of deaths of cattle reported during the year 2013 due to this disease across the country, State/Union Territory-wise; and

(c) the steps taken by Government to recognize the disease as a serious epidemic and to coordinate with respective State Government to ensure vaccination on a war-footing?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT) : (a) Outbreak of Foot and Mouth Disease (FMD) occurs in one part or other of the country every year. During 2013, there have been reports of more number of outbreaks in the country, especially in the southern states causing unusually large number of deaths in cattle and buffaloes. However, the mortality in 2013 FMD outbreaks in south India was mostly due to secondary infection.

(b) A total of 12692 deaths of cattle and buffaloes were reported in the country during 2013 (January to November) of which 11031 deaths were reported from the southern states viz: Karnataka (6670), Tamil Nadu (1124), Kerala (4146), Andhra Pradesh (11) and Pondicherry (80) State/Union Territory wise death of bovines is given in statement (*See below*).

(c) Recognizing the importance of the disease, Department initiated Foot and Mouth Disease Control Programme (FMD-CP) since 10th Five Year Plan Period in 54 districts which was extended to 221 districts in the 11th Five Year Plan covering all the districts of Andhra Pradesh. Karnataka, Kerala Tamil Nadu, Maharashtra, Goa, Gujarat, Punjab, Haryana, Delhi, Andaman and Nicobar Islands, Dadra and Nagar Haveli, Daman and Diu, Lakshadweep, Pondicherry and 16 districts in Uttar Pradesh. Vaccination of at six monthly intervals is envisaged under the

programme. The FMD control programme will be expanded during 12th Plan period so as to cover remaining districts in a phased manner taking into account vulnerability to FMD while maintaining contiguity, subject to overall availability of funds and sufficient vaccines.

In order to prevent, control and contain the disease, advisories were issued to the states from time to time to ensure 100% vaccination of eligible cattle and buffalo population against FMD, restriction of movement of animals during the outbreak including ring vaccination in a radius of at least five Kms of the outbreak area, investigate the outbreaks and send samples to the designated laboratories and zoo-sanitary measures to be taken to check spread of the disease.

Statement

Details showing death of cattle reported during 2013 due to FMD

Sl.No.	Name of the States / UTs	Cattle and Buffaloes died due to FMD in 2013 (January-November)
1	2	3
1.	Andhra Pradesh	11
2.	Andaman and Nicobar (UT)	-
3.	Arunachal Pradesh	-
4.	Assam	-
5.	Bihar	29
6.	Chandigarh	-
7.	Chhattisgarh	-
8.	Delhi (NCT)	-
9.	Dadar and Nagar Haveli	-
10.	Daman and Diu	-

1	2	3
11.	Goa	-
12.	Gujarat	-
13.	Haryana	-
14.	Himachal Pradesh	-
15.	Jammu and Kashmir	-
16.	Jharkhand	-
17.	Karnataka	6670
18.	Kerala	4146
19.	Lakshadweep	-
20.	Madhya Pradesh	-
21.	Maharashtra	27
22.	Manipur	3
23.	Meghalaya	-
24.	Mizoram	1
25.	Nagaland	6
26.	Odisha	-
27.	Pondicherry (UT)	80
28.	Punjab	-
29.	Rajasthan	581
30.	Sikkim	-
31.	Tamil Nadu	1124
32.	Tripura	13

1	2	3
33.	Uttar Pradesh	-
34.	Uttarakhand	-
35.	West Bengal	-
TOTAL		12692

Use of MPLADS Fund

1756 SHRIMATI WANSUK SYIEM: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether MPLAD Scheme is aimed to better the infrastructure but is bogged with problems and procedural delays;

(b) whether Government will consider allowing MPLADS funds to upgrade the skills of workers under the National Skill Development Corporation (NSDC); and

(c) whether Government feels that it is better to use MPLADS funds to augment salaries in the first few years of those getting skills from NSDC?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA) : (a) The objective of the Members of Parliament Local Area Development Scheme (MPLADS) is to create durable community assets on the basis of locally felt needs. The scheme is administered in accordance with its Guidelines and is implemented in the field by the District Authorities as per the State Government's technical, administrative and financial rules.

(b) and (c) The essential objective of the scheme is to create durable community assets. Upgradation of skills of workers, etc. is not admissible under the MPLADS. At present there is no proposal to change the objective of the scheme.